

DIVISION BENCH

ITEM NO. 2

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.432/2022 IN CP No. (IB) 310/ALD/2018

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December,
2022, 02:30 pm**

NAME OF THE COMPANY	BANK OF INDIA V/S M/S KOTHARI FOOD & FRAGRANCES PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Babita Jain, Adv.

: *For the Applicant/Liquidator in IA No.432/2022.*

ORDER

IA No.432/2022

The present application has been filed for taking on record the 11th Progress Report for the quarter July, 2022 till September, 2022. The same be taken on record subject to just exceptions.

Accordingly, *IA No.432/2022* is disposed of.

—Sd—

**(Subrata Kumar Dash)
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**

06th December, 2022

*Kumud Narayan
(PS)*